

**Shri Alagesan:** No such assurance was given.

**Shri Nanadas:** What will be the position of third class after this change?

**Mr. Deputy-Speaker:** I think it is time that we go to some other class.

**Shri M. L. Dwivedi:** As a result of the abolition of the first class, are any special improvements likely to be made in other classes?

**Shri Alagesan:** It does not depend on the abolition of the first class, Sir.

#### MECHANIZED SEED FARM

\*901. **Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to start a Mechanized Seed Farm in Jammu;

(b) if so, what would be the acreage of that Farm;

(c) whether the Government of Jammu and Kashmir have sanctioned the transfer of that land to the Government of India;

(d) when is that Farm proposed to be started; and

(e) the estimated cost of starting that Farm?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) and (b). The farm has already been started from September 1952 in an area of about 2,000 acres as the first stage. It is proposed to expand the farm by another 5,000 acres this year and by another 5,000 acres next year bringing the total area of the farm to 12,000 acres in the course of three years.

(c) Yes.

(d) Does not arise.

(e) Rs. 5,95,000 for the first stage.

**Dr. Ram Subhag Singh:** May I know, Sir, whether the 10,000 acres of land proposed to be brought under cultivation according to this Farm Aid scheme is already under cultivation?

**Dr. P. S. Deshmukh:** It has been lying fallow for the last six years.

**Dr. Ram Subhag Singh:** May I know whether there is any village on this fallow land, whether it is inhabited or not?

**Dr. P. S. Deshmukh:** Sir, a lot of displaced persons are being brought in and they are being rehabilitated.

**बाबु रामनारायण सिंह :** इस फार्म में हर प्रकार के बीज तैयार किये जायेंगे या एक ही प्रकार के बीज तैयार किये जायेंगे ?

**डा० पी० एस० देशमुख :** ज्यादातर तो यह पैडी एरिया था मगर फिलहाल इस में गेहूँ बोया गया है और गेहूँ का बीज भी तैयार होगा ।

**Dr. Ram Subhag Singh:** May I know whether the persons who have already settled on that land would be re-employed on that farm or not?

**Dr. P. S. Deshmukh:** At the time we went there, there was nobody and it was deserted land. The claims of all people will be taken into consideration and they will be restored to them if they come back and want to settle down there.

**Shri S. C. Samanta:** May I know, Sir, whether this mechanised seed Farm will be controlled by the Central Tractor Organisation, and, if so, how many tractors have been sent there already?

**Dr. P. S. Deshmukh:** The Central Tractor Organisation has nothing to do with this farm, Sir. It is a government farm looked after by the Central Government. The Central Tractor Organisation had some second-hand tractors which we have purchased from them.

**Pandit Thakur Das Bhargava:** May I know what is the cost of acquisition of this land?

**Dr. P. S. Deshmukh:** There is no cost of acquisition. There has been an agreement executed between the Kashmir Government and the Central Government by which we have taken it on lease for 10 years without any payment. We shall pay, however, the land revenue and other cesses.

**Shri Kelappan:** May I know what are the crops proposed to be raised on this farm?

**Dr. P. S. Deshmukh:** As I have said, Sir, this is very suitable for paddy cultivation. But since the paddy season was over this year, we have cultivated about 1,300 acres of land with rabi crop wheat.

**Shri Velayudhan:** May I know, Sir, whether the Government have taken any account, in relation to expenditure, of the yield?

**Dr. P. S. Deshmukh:** Yes, we have calculated the approximate cost that will be incurred. We have also taken into account what will be the yield and this should be, according to our calculations, greater, and there will be a net profit of at least Rs. 40 per acre.

**Shri G. P. Sinha:** In view of the fact that it is a ten years' lease granted by the Kashmir Government, when the land is returned after ten years, will the Central Government claim some compensation because the land has been reclaimed?

**Dr. P. S. Deshmukh:** The whole thing has been worked out. This is a specific agreement. No compensation is to be paid. If there are any permanent buildings the Kashmir Government will pay. The other things will be removed.

**Dr. Suresh Chandra:** Do Government propose to start more mechanised farms in other parts of the country?

**Dr. P. S. Deshmukh:** If similar suitable circumstances are available Government do propose to have them.

**Shri Gopala Rao:** May I know why that particular area was selected? Were there any special reasons for it?

**Dr. P. S. Deshmukh:** There is more than one reason why that particular area was chosen. First and foremost, it is very good land. Secondly there are canal irrigation facilities available. It is a big block of land where we thought seed production would be highly useful to the country.

**Shri M. L. Dwivedi rose—**

**Mr. Deputy-Speaker:** Ordinarily I allow three to five supplementary questions. But as it is the supplementary questions are blocking the other main questions. If the hon. Member was so anxious why should he not table a question himself originally?

NADIAD-KAPADVANJI RAILWAY LINE

\*904. **Shri Dabhi:** Will the Minister of Railways be pleased to state:

(a) the year in which the narrow gauge Nadiad Kapadvanj Railway was constructed;

(b) the total cost of constructing this Railway;

(c) whether it is a fact that the railings as well as the rolling stock on this line have become overaged and require replacement; and

(d) if the answer to part (c) above be in the affirmative, what steps Government propose to take in the matter?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) 1913.

(b) Rs. 16,25,127.

(c) and (d). The rails were laid in 1913 and are still fit for speeds of 20 miles per hour.

Of the 5 locomotives working, 2 are to be replaced by I. R. S. locomotives. The other 3 are not normally due replacement for another 8 years.

Of the 9 carriages due for replacement, 5 will be replaced during the next 3 months and the remaining 4 will be replaced during 1953-54.

Wagons are only replaced when their condition warrants it. 70 new wagons are expected to be placed on the line shortly.

**Shri Dabhi:** May I know whether Government is examining the question of converting this line into a broad gauge one, with a view to joining it with the broad gauge at Nadiad?

**Shri Alagesan:** No, Sir.

**Shri Dabhi:** Is it a fact that the joint Director of Civil Engineering, Railway Board, has written to the Railway Passengers' Association that the question of conversion of this line into a broad gauge one has been referred to the General Manager, Western Railway?

**Shri Alagesan:** I would like to have notice of that question.

**Shri Dabhi:** May I know whether a portion of this line was constructed as early as the year 1886 with the result that the speed of trains on it is considerably reduced?

**Shri Alagesan:** It was laid, Sir, in the year 1913. That is the answer I have given to part (a) of the question.

CENTRAL FERTILIZER POOL

\*905. **Shri V. P. Nayar:** (a) Will the Minister of Food and Agriculture be pleased to state what is the total quantity of fertilizers which the Travancore-Cochin Government will get from the Central Fertilizer Pool during the year 1953?

(b) What was the total quantity of ammonium sulphate produced in the Fertilizer Factory at Alwaye, in Travancore-Cochin, during the year 1952, and what is the total estimated output for 1953?